١.

- (b) Government did not sell any equity of VSNL during the last year. However, Government sold 25per cent equity of VSNL in February 2002 through Strategic Partner route in favour of M/s Panatone Finvest Ltd. (PFL), a Tata Group company, for sum of Rs. 1439.25 crores (7,12,50,000 shares at price of Rs. 202/- per share).
- (c) There is no financial loss suffered by the Government during its dis-investment of 25 per cent stake on 13.02.2002 as the closing price of VSNL shares in the National Stock Exchange on the date of receipt of financial bids *i.e.* 01.02.2002 was Rs. 156.95 per share, as against Rs. 202/- per share price received from the strategic partner.

Tax charged on part of BOT concept

- *236. SHRIMATI JAYA BACHCHAN: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that on some inter-State highways or bridges, motorists have to pay a charge as part of BOT concept or otherwise;
- (b) if so, the details of such places in the country where such charges are being levied at present;
- (c) the duration of period for which such charge is required to be paid;
- (d) whether there is any mechanism installed at any of such places displaying the amount collected so far and the remaining duration or amount that remains to be collected; and
 - (e) if not, the reasons therefor?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): (a) Yes, Sir.

- (b) The details of places where users' fee being collected are given in the Statement (See below).
- (c) As per the National Highways (Fee for the use of National Highway Section and Permanent Bridge—Public Funded Projects) Rules, 1997, the users' fee is being collected in perpituity.
 - (d) No, Sir.
 - (e) The users' fee is being collected in perpetuity.

Statement
State-wise number of places on which toll tax is being collected

SI.	Name of States/ UTs	Number of places where toll/ user fee is being collected	
		Bridges	Stretches of National Highways
1	Andhra Pradesh	2	7
2	Assam	2	0
3	Bihar	4	0
4	Chhattisgarh	2	1
5	Gujarat	5	7
6	Haryana	0	3
7	Karnataka	5	2
8	Kerala	10	0
9	Madhya Pradesh	6	0
10	Maharashtra	10	6
11	Manipur	2	0
12	Orissa	3	2
13	Punjab	2	2
14	Rajasthan	9	6
15	Tamil Nadu	3	2
16	Uttar Pradesh	19	3
17	Uttaranchal	3	0
18	West Bengal	0	1

Biotechnology related proposals

- *237. SHRIMATI N.P. DURGA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) what measures his Ministry are taking to give single-window clearance to all the biotechnology related proposals;
- (b) what is the total exports Indian biotechnology has made during the last five years; year-wise; and
 - (c) the steps taken to increase the exports in the next three years?